GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No. 460
TO BE ANSWERED ON 04.02.2021

MALPRACTICE IN ANGANWADI KENDRAS

460 # SHRI RAM NATH THAKUR:

Will the Minister of Women and Child Development be pleased to state:

(a) whether it is a fact that the number of Government run Anganwadi Kendras has increased;
(b) if so, the details thereof;
(c) whether Government is aware that staff and the superior officers of Anganwdi Kendras are involved in financial bunglings; and
(d) whether it is a fact that snacks and nutritious food as prescribed byGovernmen t is not reaching the children, if so, whether Government would conduct a high level enquiry to improve the system and to make necessary arrangements to provide nutritious food to the children?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Yes, Sir. As on 30th September, 2020 there are 13,86,990 operational Anganwadi Centres (AWCs) across the country.

(c) & (d) The Anganwadi Services under Umbrella Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UTs across the country. Government of India formulates overall policy and issues guidelines for implementation of the Scheme, while scheme administration at ground level is responsibility of the States/UTs.

Guidelines have been issued to the States/UTs to ensure necessary testing of nutrition inputs, monitoring of service delivery and leveraging of technology to improve overall governance of the programme. States/UTs have also been advised to ensure that the quality of supplementary nutrition conforms to prescribed standards laid down under the Food Safety and Standards Act, 2006.

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